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IN THE HIGH COURT OF DELHI AT NEW DELHI

CS(OS) 128/2023

SH. RAKESH YADAVPlaintiff

> Through: Mr. Ashutosh Rana. Advocate

> > (Through VC)

versus

SH. SATISH & ORS.Defendants

> Mr. Vishal Maan, Advocate for D3 Through:

> > Mr. Kumar Bhaskar, Advocate for D28 (M: 9582115697) (Through VC)

CORAM:

DR. JAGMINDER SINGH (DHJS) JOINT REGISTRAR (JUDICIAL)

ORDER

% 14.01.2025

I.A. No. 3269/2024(by defendant no. 3 for condonation of delay of 197 days in re-filing the written statement)

I.A. No. 3270/2024(by defendant no. 3 for condonation of delay of 2 days in re-filing the I.A. No. 3269/2024)

- After part arguments, learned counsels for both parties requested that 1. the matter may be put up before the Hon'ble Court.
- 2. At joint request, put up before the Hon'ble Court for further directions on 16.01.2025.

DR. JAGMINDER SINGH (DHJS) **JOINT REGISTRAR (JUDICIAL)**

JANUARY 14, 2025/sms

Click here to check corrigendum, if any